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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 74 /2017 with C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Sanil Sahu & Ors.

V/s.

Vishwa Organics Pvt Ltd.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Adv. Brochet Shah Advocate Retitioner Eshab

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ORDER

Learned Advocate Ms. Prachiti Shah i/b Nanavati & Nanavati Advocates present for None present for Respondents.

Petitioner counsel requested for adjournment on the ground of personal difficulties.

List the matter on 12.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.